

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:5568  
ANSWERED ON:30.04.2013  
IRREGULARITIES IN FILM SECTION OF DD  
Singh Shri Pashupati Nath

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has noticed any irregularities in the functioning of Doordarshan, particularly the film section;
- (b) if so, the details thereof;
- (c) whether the Government/ Press Information Bureau (PIB) has conducted any investigation in the said matter;
- (d) if so, the details and the outcome thereof; and
- (e) the action/steps taken/being taken by the Government/PIB against the guilty officials involved in such irregularities?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI MANISH TEWARI)

(a)to(e): Yes Sir, some complaints alleging undue favour given to certain producers by Doordarshan in selecting their films for telecast on DD channels were received. This Ministry had asked for a detailed investigation into the complaints received. An investigation into the matter was conducted by DG:Doordarshan. The Investigation Report indicated certain deficiencies in the procedure being followed in selection of films.

Press Information Bureau (PIB) has not conducted any investigation related to irregularities in Film Section of Doordarshan.